

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 6
(IB)-297(PB)/2018

IN THE MATTER OF:

Col. Sanjeev Dalal (Retd.) ... **Applicant / Petitioner**
Vs
M/s. International Recreation and ... **Respondent**
Amusement Ltd.

Order under Section 7 of Insolvency & Bankruptcy Code.

Order delivered on 09.10.2020

ORDER

Renotified to 12.11.2020.



(Nirmala Vincent)
Court Officer

09.10.2020
Deepak